Upgradation Fund Scheme (TUFS) has been launched w.e.f., 1.4.99 for a period of 5 years. A chain of textile testing laboratories have been set up to help industry in assessing the quality of textiles. For import of capital goods, the Export Promotion of Capital Goods (EPCG) scheme has been simplified. Import of cotton is also under OGL to help industry to import requisite quality of raw cotton.

## Representation for non-closure of Amarsinh Ji Mills in Gujarat

449. SHRI LALITBHAI MEHTA: SHRIMATI SAVITA SHARDA:

Will the Minister of TEXTILES be pleased to state:

- (a) whether any representation has been made not to allow Amarsinh Ji Mills at Wankarner, Gujarat to close down;
  - (b) if so, when;
- (c) what steps Government have taken to see that none of the departments of the mill is closed and workers of the mill retrenched; and
- (d) whether it is a fact that under the pretext of the notice of Central Pollution Control Board the management of Kores India Limited is misleading the workers and the general public that the Government are forcing them to close down the unit?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN): (a) to (d) Ministry of Textiles has not received any representation requesting not to allow Amarsinh Ji Mills at Wankarner, Gujarat to close down. However, the Mill has informed the O/o Textile Commissioner, Mumbai, that as per the directives of the Central Pollution Control Board and the Gujarat Pollution Control Board, the mill has closed down the process house and its related departments from 22.6.2000. Ministry of Textiles has also not received any information that under the pretext of the notice of Central Pollution Control Board the management of Kores India Limited is misleading the workers and the general public that the Government are forcing them to close down the unit.

## Clearance for Selling NTC Land

450. SHRI C.O. POULOSE: SHRI SATISH PRADHAN:

Will the Minister of TEXTILES be pleased to state: